

December 31, 2024

Premature redemption under Sovereign Gold Bond (SGB) Scheme – Redemption Price for premature redemption due on January 01, 2025 (Series XIV of SGB 2017-18 and Series IV of SGB 2018-19)

In terms of <u>GOI Notification F.No.4(25)–W&M /2017 dated October 06, 2017</u> (SGB 2017-18 Series XIV -Issue date January 01, 2018) and in terms of <u>GOI Notification F.No.4(22)-B(W&M)/2018 dated October 08, 2018</u> (SGB 2018-19 Series IV - Issue date January 01, 2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranches shall be January 01, 2025.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on January 01, 2025, shall be ₹7,626/-(Rupees Seven Thousand Six Hundred and Twenty-six only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., December 27, December 30, and December 31, 2024.

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